

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 2890**  
(TO BE ANSWERED ON THE 27<sup>th</sup> March 2023)

**PRIVATIZATION OF AIRPORTS**

2890. DR. SONAL MANSINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) Whether Government has any proposal to privatize more airports under National Monetization Pipeline (NMP);
- (b) if so, the details of the proposed airports for privatization;
- (c) the expected revenue to Government exchequer through such privatization;
- (d) whether Government has taken any steps to ensure job security of employees of such airports;
- (e) if so, the details thereof;
- (f) whether the airports renovated recently are also included in the list of privatization; and
- (g) if so, the details of such airports and money incurred for the renovations?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): As per National Monetisation Pipeline (NMP), 25 Airports of Airports Authority of India (AAI) namely, Bhubaneshwar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025, with expected proceeds of Rs. 10782 crore. However, the exact value of proceeds from monetisation of airports is dependent upon many factors including transaction timing, market conditions, investor appetite, transaction terms etc.

(d) & (e): On implementation of Public Private Partnership (PPP) at AAI airports, employees of AAI have choice to either remain with AAI or opt to join PPP partner as their employee. Those who continue to be with AAI are governed by the terms and conditions of service of AAI and those who opt for private player are governed by the terms and conditions of service of the respective private company.

(f) & (g): AAI continues to incur CAPEX on its airports including airports figuring under NMP for upkeep of the airport performance standards and to meet passengers

need. AAI gets this CAPEX back in the form of upfront payment from PPP partner, whenever the airport is handed over to the PPP partner.

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